

ITEM NO.801

Court 6 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1545/2021

SEHANSARPAL

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

WITH

SLP(Cr1) No. 7810/2019 (II)

(FOR GRANT OF BAIL ON IA 167214/2021)

Date : 14-02-2022 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Parties Dr. Harshvir Pratap Sharma, Sr. Adv. (Mentioned by)
Mr. Tejas Patel, AOR

Mr. Danish Zubair Khan, AOR

Ms. Manisha Ambwani, AOR

Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.167214/202 in SLP(Cr1) No. 7810/2019

Not to be deleted from the notified date i.e. 25.2.2022.

(RASHMI DHYANI)
COURT MASTER

(POONAM VAID)
COURT MASTER